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No.K-11019/07/2018-US.1
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 06th August, 2018.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Rajeev Sharma, senior-most Judge of the Uttarakhand High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shri Justice Kuttiyil Mathew Joseph relinquishes charge of the office of the Chief Justice of the Uttarakhand High Court consequent upon his appointment as a Judge of the Supreme Court of India.

RJK
6/8/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

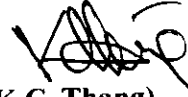
The Manager,
Government of India Press,
FARIDABAD

No. K. 11019/07/2018-US.I

Dated 06.08.2018

Copy to:-

1. Shri Justice Kuttiyil Mathew Joseph, Chief Justice, Uttarakhand High Court, Nainital.
2. Shri Justice Rajeev Sharma, Judge, Uttarakhand High Court, Nainital.
2. The Secretary to the Governor, Uttarakhand, Dehradun.
3. The Secretary to the Chief Minister, Uttarakhand, Dehradun.
4. The Secretary to the Chief Justice, Uttarakhand High Court, Nainital.
5. The Chief Secretary, Government of Uttarakhand, Dehradun.
6. The Registrar General, Uttarakhand High Court, Nainital.
7. The Accountant General, Uttarakhand, Dehradun.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-1)/DS(ANS)/SO(Desk)
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India
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